

Dredging Organisation

790. SHRI DEIVEEKAN:
SHRI MAYAVAN:
SHRI MOHAN SWARUP:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that Government are considering a proposal to set up a dredging organisation as a public sector undertaking with a minimum plant of dredgers;

(b) if so, when it is likely to be set up;

(c) how far the setting up of this organisation will help the country;

(d) whether a study team by a technical committee has indicated that 100 million cubic metres of material would need to be dredged during the next ten years; and

(e) if so, the steps being taken to strengthen the available dredger plant in the country?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) to (e). A study made by a Technical Committee of the requirements of capital dredging during the next 10 years indicates that approximately 100 million cub. yards of material will need to be dredged during the Fourth and Fifth Plan periods. The Committee also estimated that in order to meet these requirements, it would be necessary to augment the existing dredging fleet by an additional number of 10 dredgers of various types to cater to different site conditions, with attendant tugs, barges, launches, rockbreaking and drilling out-fits etc. As a first step, Government is considering a proposal to constitute a Central Dredging Organisation with four dredgers and ancillary equipment as early as possible to clear the back-log of dredging in various ports and also to meet the urgent capital dredging requirements at the ore export outlets.

V.C.'s Committee on Educational Policy

791. SHRI CHENGALRAYA NAIDU: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that University Grants Commission has decided to constitute an Informal Committee of Vice-Chancellors to advise it on important matters of policy and on development of higher education;

(b) if so, when it is likely to be formed;

(c) who will be its members; and

(d) what will be the aims and objects of this Committee?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (d). The University Grants Commission has set up an Informal Committee of Vice-Chancellors to advise it on important matters of policy and development of higher education and co-ordination between different universities (on regional and all-India basis) of specialised facilities for postgraduate study and research and other major problems engaging the attention of the universities and the Commission. A list of members of the Committee is laid on the Table of the House. [Placed in Library, See No. LT-99/68].

Guidelines for Appointment of Governors

792. SHRI CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Guidelines for Governors which were under the consideration of the Union Government have been finalised;

(b) if so, when a final decision in this regard is likely to be taken;

(c) the main points of the guidelines; and